GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †3438

TO BE ANSWERED ON THE 7TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

SMUGGLING OF DRUGS

†3438. SHRI RAM SWAROOP SHARMA: SHRI HARIOM SINGH RATHORE: DR. P.K. BIJU: SHRI C. MAHENDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has been implementing a scheme for further strengthening the enforcement capabilities of the States/UTs for combating illicit trafficking in narcotics drugs and psychotropic substances;

(b) if so, the details thereof;

(c) whether the Government has recently extended the Anti-Narcotics Scheme for three more years to combat illicit trafficking in drugs and psychotropic substances and if so, the details thereof;

(d) whether the scheme will assist States and Union Territories financially which are contributing in controlling inter-state and cross-border drug trafficking;

(e) if so, the details thereof;

(f) whether the Government has any data regarding the number of drug addicts in the country and if so, the details thereof, State-wise; and

(g) the measures taken for drug de-addiction and rehabilitation of drug addicted youth in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR) (a) & (c): Yes Madam. A scheme of Financial Assistance to the States/UTs for combating illicit trafficking in Narcotics Drugs and Psychotropic substances commenced under implementation in 2004-05. Under the scheme, Financial Assistance is provided to various States/UTs to strengthen the Anti-Narcotic Units of States/UTs. The scheme has been extended for a period of three more years w.e.f. the Financial Year 2017-2018 to 2019-2020 with a budget outlay of Rs.21 crores.

(d) & (e): Assistance is provided for purchase of surveillance equipment, laboratory equipment, vehicles for patrolling/surveillance, computers and accessories, fax machine and photocopiers, training equipment and other equipment useful for enforcement to assist States/UTs in controlling interstate and cross-border drug trafficking.

(f): No such data is maintained.

(g): Several measures have been taken for drug de-addiction and rehabilitation of drug addicts including the following:-

(1) Financial Assistance is provided under "Central Sector Scheme of "Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" for running Integrated Rehabilitation Centers for addicts for rehabilitation of drug addicts.

-2-

- (2) A National Toll Free drug de-addiction 24X7 helpline Number 1800-11-0031 has been set up to help the victims of drug abuse, their family and society at large.
- (3) Awareness generation programmes including campaigns through print, electronic and social media are conducted regularly.
- (4) Sensitization and preventive education programmes are conducted in schools and colleges on regular basis by National Institute of Social Defence.
- (5) International Day against Drug Abuse and illicit trafficking is observed on 28th June every year.

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